

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-609(ND)/2017

**PRESENT: MS. INA MALHOTRA
HON'BLE MEMBER(J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.11.2018.**

NAME OF THE COMPANY: SE Investment Ltd. V/s. Soni Realtors Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. P. Nagesh, Advocate for the Financial Creditor
Mr. Sumesh Dhawan and Ms. Geetika Sharma, Advocates for RP
Mr. Manoj Kulshrestha, RP

ORDER

RP submits that fresh application has been filed which has not been received by this Bench. Renotify this case for further consideration on 28th November, 2018.

The date already fixed for 13th November, 2018 is hereby recalled.



**(Ina Malhotra)
Member (J)**